

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.01.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 69 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Ashish Singh, Erstwhile RP of Vibrant Buildwell Pvt. Ltd. Vs. Directorate of Town and Country Planning Haryana	Abhishek Parmar,
2.	I.A. No. 70 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Shivani Polysacks Pvt. Ltd. Vs. Agarwal Polysacks Ltd.	Kartik Soti
3.	I.A. No. 72 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Canara Bank Vs. Sumit Kumar Soman	K.S. Sunil Kumar
4.	I.A. No. 97 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Vikash Kumar Shrivastav & Anr. Vs. Radhey Shyam Yadav, Liquidator of Wave Global Educational Services Pvt. Ltd.	Dinesh Jotwani
5.	I.A. No. 164 of 2026 in Contempt Case (AT) No. ____ of 2026 in Comp. App. (AT) (Ins) No. 513 of 2024	Abhishek Bansal Vs. Hari Om Dixit	Tanvi Jain

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